MONTHLY STATEMENT OF CASES FOR THE MONTH OF JULY, 2022 HIGH COURT OF MEGHALAYA

ANN	EVI	RE-II
43.343	EAL	LL-11

Name of the State/UT		Opening Ba	lance	Ins	stitution du month	-	Dispo	osal Cases o month		Closi	ng balance of the mo	at the end	L.C. 2000 C. C. 2000 C.	rease or dec cy vis a vis month			osal of case re than five	s which are	more	ncy of case than five y e end of the	ears old a
High Court	CIVIL	CRIMINAL.	CIVIL+ CRIMINAL	CIVIL	CRIMINAL.	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVII.	CRIMINAL.	CIVIL+ CRIMINAL	CIVIL.	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	865	96	961	62	9	71	83	15	98	844	90	934	-2.43%	-6.25%	-2.81%	9	0	9	107	1	108

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	